M/s. SERAJUDDIN & Co., CALCUTTA

- •690. SHRI K. C. PANDA: Will the Minister of FINANCE be pleased to state:
- (a) what are the present income-tax dues of M/s. Serajuddin and Co., of Calcutta to the Government of India;
- (b) whether Messrs Serajuddin and Co., have been prosecuted for non-payment of the dues: and
- (c) if so, what are the results of the prosecution?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) Rs. 6.11 lakhs are due from the company.

(b) and (c) No, Sir.

HOUSE BUILDING SCHEMES

691. SHRI LOKANATH MISRA: SHRI SUNDAR MANI PATEL:

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) the basic principle relating to the allocation of funds for construction of houses under various house building schemes; and
- (b) whether this scheme is meant for urban or rural areas?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO): (a) The factors which are kept in view for deciding allocations for Housing are the needs of each Stale based on its population, extent of development already achieved, past performance and capacity to execute programmes, as also the amount of funds which the State can provide for housing in their annual plans within the plan ceilings.

(b) Some of the social housing schemes administered by this Ministry, are meant for urban areas and others for rural areas.

SURPCDS STAFF IN PUBLIC UNDERTAKINGS

- •441. SHRI B. C. PATTANAYAK: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the Administrative Reforms Commission in its report has commented about surplus staff in the Public Sector Undertakings; and
- (b) if so, the steps taken by Government to reduce the staff?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) and (b) The Administrative Reforms Commission in their Report on "Public Sector Undertakings" have made certain recommendations for dealing with the of over-staffing in Enterprises. Although specific decisions on these recommendations are yet to be taken by Government, instructions have already been issued not only to deal with the present level of over-staffing but also to take suitable steps to avoid future recruitment in excess of requirements.

JMEANS TEST FOR SCHEDULED CASTE STUDENTS

- *560. SHRI GANESHI LAL CHAU-DHARY: Will the Minister of SOCIAL WELFARE be pleased to state:
- (a) whether it is a fact that the Central Government have issued a cir cular to State Governments for impos ing means test for the students belong ing to the Scheduled Castes;
- (b) if so, when this circular was issued;
- (c) what are the reasons that led to the issue of such a circular when the educational advancement of the Scheduled Castes is still far behind; and
- (d) whether it is a fact that this circular has come in the way of State Governments which were giving full fee concession for postmatric education, including free boarding facilities

^Transferred from the 12th August, 1968.

^Transferred from the 21st August, 1968.